

Subject :- Wrong information by PPCB by mentioning Residential Area as Mixed Use land to protect the impugned Industry in O.A. 487 of 2022

**The Hon'ble Chairperson
National Green Tribunal
Principal Bench
New Delhi**

09-02-2023

Hon'ble sir,
Respectfully Sheweth

It is humbly submitted that I have come across one notice issued by PPCB to one industry located at DHIR PLASTIC IND , 11145 , PARTAP NAGAR Street No . 6 of my locality in which PPCB has mentioned the locality as Residential but in my case, PPCB has mentioned the locality as Mixed Land Use . Thus it is crystal clear that in order to save the impugned industry, the PPCB officials, has tried to mislead this Hon'ble Tribunal.

(A copy of notice issued to DHIR PLASTIC IND , 11145 , Street No 6 Partap Nagar Ludhiana , Industry is produced herewith as Annexure PA-1)

You are humbly requested to kindly consider my submission and issue directions as deemed to be fit. .

Yours faithfully

Jagjeewan
09.02.2023

JAGJEEVAN SINGH
11583 , Street No.1 , PARTAP NAGAR , LUDHIANA
Contact 8283910000 - email harjeevan.uk@gmail.com



Punjab Pollution Control Board

Regional Office-II

E-648-B, 3rd Floor, Phase-5, Focal Point, Ludhiana

vtoldh2@yahoo.co.in

Tel. 0161-2672055

No.....

Date.....

ਦੱਲ

ਮੈਸ: ਧੀਰ ਪਲਾਸਟਿਕ ਇੰਡਸਟੀਰਜ਼,
11145, ਪ੍ਰਤਾਪ ਨਗਰ, ਗਲੀ ਨੰ. 6,
ਲੁਧਿਆਣਾ।

ਵਿਸ਼ਾ: ਰਿਹਾਇਸ਼ੀ ਇਲਾਕੇ ਵਿੱਚ ਫੈਕਟਰੀ ਦੁਆਰਾ ਪ੍ਰਦੂਸ਼ਣ ਫੈਲਾਉਣ ਸਬੰਧੀ ਸ਼ਿਕਾਇਤ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਦੇ ਸਬੰਧ ਵਿੱਚ ਇਸ ਦਫਤਰ ਵਿਖੇ ਆਪ ਦੇ ਖਿਲਾਫ ਸ਼ੇਰ ਪ੍ਰਦੂਸ਼ਣ ਅਤੇ ਧਮਕ ਸਬੰਧੀ ਸ਼ਿਕਾਇਤ ਪ੍ਰਾਪਤ ਹੋਈ ਹੈ (ਸ਼ਿਕਾਇਤ ਦੀ ਕਾਪੀ ਨੱਥੀ)।

ਇਸ ਲਈ ਆਪ ਨੂੰ ਹਦਾਇਤ ਕੀਤੀ ਜਾਂਦੀ ਹੈ ਕਿ ਸ਼ਿਕਾਇਤਕਰਤਾ ਵਲੋਂ ਦਰਸਾਈਆਂ ਮੁਸ਼ਕਲਾਂ ਦਾ ਤੁਰੰਤ ਲਿਖਤਾਰਾ ਕੀਤਾ ਜਾਵੇ ਅਤੇ ਨਿਯੰਤਰਾ ਕਰਨ ਉਪਰੰਤ ਇਸਦੀ ਰਿਪੋਰਟ ਇਸ ਦਫਤਰ ਨੂੰ 15 ਦਿਨਾਂ ਵਿੱਚ ਕੀਤੀ ਜਾਵੇ। ਅਜਿਹਾ ਨਾ ਕਰਨ ਦੀ ਸੂਰਤ ਵਿੱਚ ਸੰਨਅਤ ਵਿਰੁੱਧ ਵਾਤਾਵਰਣ ਨਿਯਮਾਂ ਅਨੁਸਾਰ ਬਣਦੀ ਕਾਰਵਾਈ ਕੀਤੀ ਜਾਵੇਗੀ।

ਇਸ ਨੂੰ ਅਤਿ ਜਰੂਰੀ ਸਮਝਿਆ ਜਾਵੇ ਜੀ।

ਨੱਥੀ /ਸਿਕਾਇਤ ਦੀ ਕਾਪੀ

ਵਾਤਾਵਰਣ ਇੰਜੀਨੀਅਰ

ਪਿੱਠ ਅੰਕਣ ਨੰਬਰ 1476.

ਮਿਤੀ 29-09-2022.

ਉਪਰੋਕਤ ਦਾ ਉਤਾਰਾ ਸ੍ਰੀ ਬਲਜਿੰਦਰ ਸਿੰਘ, ਗਲੀ ਨੰ. 6, ਪ੍ਰਤਾਪ ਨਗਰ, ਨੇੜੇ ਮੈਸ: ਧੀਰ ਪਲਾਸਟਿਕ, ਲੁਧਿਆਣਾ ਨੂੰ ਸੂਚਨਾ ਹਿੱਤ ਭੇਜਿਆ ਜਾਦਾ ਹੈ।

ਵਾਤਾਵਰਣ ਇੰਜੀਨੀਅਰ

29/9

TRANSLATE COPY OF
Annexure PA-1

PUNJABI to ENGLISH \ TRANSLATE

PUNJAB POLLUTION CONTROL BOARD

Subject :- Complaint regarding pollution spread by factory in Residential area .

No.

Date

DHIR PLASTIC INDUSTRIES

11145 , STREET NO 6 ,

PARTAP NAGAR LUDHIANA

In relation to the above subject, a complaint has been received at this office regarding your noise pollution and threat vibration

Therefore you are instructed to report the same to this office within 15 days after solving the problems pointed out by the complainant immediately.

In case of not doing this, appropriate action will be taken against the industry as per environmental regulations This should be considered very important

Attached / copy of complaint

1476

Number environmental engineer \

29-09-2022

A copy of the above is forwarded to Mr. Baljinder Singh, Street No. 6, Near Dhir Plastics, PARTAP NAGAR Ludhiana for information.